

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.1627/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Sanjay Susheel Bhosale

Vs

Resham Singh & Co. Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1627/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has stated that settlement talks are in progress, at his request, list this matter on 12.3.2018 for reporting settlement, if any.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)